

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2020

NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.

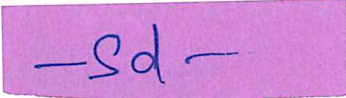
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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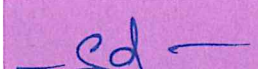
	Present:	Mr. Kanishk Khetan and Mr. Prateek Kushwaha, Advocates for RP		
		Mr. Johnson Subba, Mr. Rajiv Virmani and Mr. Arjun Aggarwal, Advocates for the Operational Creditor		

ORDER

Affidavit, though stated to have been filed, is not on Board. Renotify this case for further consideration on 11th March 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)